

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.10.2016

OA No. 291/00305/2016 with MA No. 291/00160/2016

Mr. Sandeep Saxena, proxy counsel for
Mr. Dharmendra Sharma, counsel for applicant.

The matter is listed for admission today and relates to
compulsory retirement of the applicant.

Proxy counsel for Mr. Dharmendra Sharma, counsel for
applicant, submits that he would like to withdraw this O.A. &
M.A. with liberty to the applicant to file it afresh with better
particulars.

In view of the above submissions, the Original Application
and Misc. Application are dismissed as withdrawn with
liberty to the applicant to file it afresh with better particulars,
if so advised.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat